

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Under Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF INDIAN GEM & JEWELLERY IMPERIAL PRIVATE LIMITED

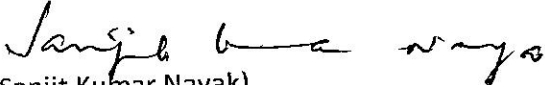
Sl.No.	PARTICULARS	DETAILS
1.	Name of the Corporate Debtor	INDIAN GEM & JEWELLERY IMPERIAL PRIVATE LIMITED
2.	Date of incorporation of Corporate Debtor	22/11/2006
3.	Authority under which corporate debtor is incorporated / registered	ROC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27205WB2006PTC111892
5.	Address of the registered office and principal office (if any) of corporate debtor	25A, CAMAC STREET KOLKATA WB 700016 IN
6.	Date of closure of Insolvency Resolution Process	11/05/2020
7.	Liquidation commencement date of corporate debtor	22/01/2021
8.	Name and registration number of the insolvency professional acting as liquidator	Sanjit Kumar Nayak IBBI/IPA-003/IP-N00079/2017-18/10702
9.	Address and e-mail of the liquidator, as registered with the Board	30 E, Haramohan Ghosh Lane Suryadeep, Flat- 2B, Beliaghata Kolkata-700085 sknayak31@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	30 E, Haramohan Ghosh Lane Suryadeep, Flat- 2B, Beliaghata Kolkata-700085 sknayak31@gmail.com
11.	Last date of submission of claims	21/02/2021

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of the Indian Gem & Jewellery Imperial Private Limited on 22nd January 2021 under section 33 of IBC, 2016.

The stakeholders of Indian Gem & Jewellery Imperial Private Limited are hereby called upon to submit their claims with proof on or before 21/02/2021 to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall be treated an offence and attract penalties.


(Sanjit Kumar Nayak)

Liquidator of Indian Gem & Jewellery Imperial Private Limited -In Liquidation
Reg. No. IBBI/IPA-003/IP-N00079/2017-18/10702

Dated: 26/01/2021
Place: Kolkata

SANJIT KUMAR NAYAK
INSOLVENCY PROFESSIONAL
IBBI/IPA-003/IP-N00079/2017-18/10702